

### Setting up of Defence College and Arms Factories in Andhra Pradesh

4250. SHRI K. V. R. CHOWDARI : Will the Minister of DEFENCE be pleased to state :

(a) whether the Government propose to open any Defence College or Arms Factories in Andhra Pradesh in the near future; and

(b) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) : (a) and (b) There are at present no proposals to open Arms Factories in Andhra Pradesh.

An Amphibious Warfare Training School is proposed to be established near Kakinada in East Godavari District, for which land acquisition work is in progress.

### Proposal to Allow 100 per cent Equity for Foreign Investors

4251. SHRI PRATAPRAO B. BHONSLE : Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to allow 100 per cent equity for foreign investors;

(b) if so, the details thereof and the reasons therefor;

(c) whether investment offers of some foreign countries are in hand; and

(d) if so, the details thereof and the date from which these offers will be effective ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : (a) and (b) 100 per cent foreign equity is already freely permitted in 100 per

cent Export Oriented Units and units in Export Processing Zones.

(c) and (d) No, Sir. Foreign Investment offers are received from foreign companies, and not from foreign countries. Such offers are received from time to time and are disposed of in accordance with policy.

### Lok Adalats

4252. SHRI PRATAPRAO B. BHONSLE :  
SHRI GOPI NATH  
GANAPATHI :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) the number of Lok Adalats set up in the country, State/Union Territory-wise;

(b) the jurisdiction of these Adalats;

(c) whether there is any proposal to set up some more such Adalats in the country; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. RANGARAJAN R. KUMARAMANGALAM) : (a), (c) and (d) A statement showing the number of Lok Adalats held upto July, 1991 in various States/Union Territories is attached. Lok Adalats are not regularly constituted by Law Courts. They are voluntary efforts for resolution of disputes through conciliation. Lok Adalats are organised by the State Legal Aid & Advice Boards and District Legal Aid Com-

mittees in different parts of the country from time to time.

(b) The types of cases taken up by the Lok Adalats include motor accident claims, land acquisition matters, matrimonial matters, civil suits and petty criminal cases compoundable with the permission of the Court.

### STATEMENT

Number of Lok Adalats organised by State Legal Aid and Advice Boards/ District Legal Aid Committees

(Based on the information available as on 31-7-91)

S. No.	Name of the State Legal Aid & Advice Board	Number of Lok Adalats organised
1.	Andhra Pradesh	85
2.	Assam	41
3.	Bihar	18
4.	Goa	7
5.	Gujarat	484
6.	Haryana	257
7.	Jammu & Kashmir	1
8.	Karnataka	492
9.	Kerala	7
10.	Madhya Pradesh	226
11.	Maharashtra	798
12.	Manipur	4
13.	Meghalaya	3
14.	Orissa	1,000
15.	Punjab	2
16.	Rajasthan	253
17.	Sikkim	3
18.	Tamilnadu	93
19.	Tripura	3
20.	Uttar Pradesh	1,030
21.	West Bengal	13

1	2	3
22.	Chandigarh	2
23.	Delhi	14
24.	Pondicherry	2
GRAND TOTAL		4,848

### Production of Cotton

4254. SHRI VIJAY NAVAL PATIL : Will the Minister of TEXTILES be pleased to state :

(a) the present state of textiles output;

(b) whether the production of textiles has been adversely affected by short supply of cotton and prohibitive pricing; and

(c) if so, the steps taken by the Government to produce more cotton for domestic and export purposes ?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) : (a) and

(b) The production of cloth and yarn has been showing an upward trend. Although the supply position of cotton was somewhat difficult, due to decline in cotton production during the 90-91 cotton season and an upward trend in cotton prices, cotton was all along available to mills during the season. Government is not aware of any serious economic crisis faced by textile mills due to fluctuations in the demand and supply position of cotton during 1990-91 cotton season.

(c) Among the various measures identified for improving the production of cotton and availability of cer-